

DELHI LEGISLATIVE ASSEMBLY

Bulletin Part – I

(Brief summary of proceedings)

Friday 10th November, 2006/ 19 Kartika 1928 (Saka)

No. 69

1 2.08 PM

Ch. Prem Singh, Hon'ble Speaker in Chair.

2 2.09 PM

Question Hours: Starred questions No.182,189,191,193,195,196 were asked and replied. Replies to starred questions No. 181,183-188,190,192,194,197-200 and un-starred questions No.476-509 were placed on the table.

3 3.01 PM

Special Mention (Rule 280): The following Members raised matters under Rule 280:-

1. Shri Bheeshm Sharma
2. Shri A Dayanand Chandila A
3. Shri Ramesh Lamba
4. Shri Surinder Pal Singh(Minister of Education intervened)
5. Shri Tarvinder Singh Marwah(Minister of Urban Development intervened)
6. Shri Veer Singh Dhingan

4 3.20 PM

Paper Laid on the Table:

Shri Mangat Ram Singhal, Minister of Industries laid the following Notifications (In Hindi & English Version):-

1. No.56/2006/J.S.III dated 6th March 2006
2. No.76/DL-LA/2003(33) dated 7th July 2006
3. No.56/2006(i)-JUD.III, dated 23rd August 2006
4. No.282/DL/2006/Vol. V dated 20th September 2006

5 3.23 PM

Private Members Resolutions:

1.Shri Subhash Chopra moved the following resolution: **“This House resolves that an immediate plan be prepared and implemented in a time bound manner for cleaning and making all big drains including river Yamuna pollution free.”**

Shri Subhash Chopra initiated the debate-

The following members participated in the debate:-

1. Shri Tarvinder Singh Marwah(Also moved his Amendment)
2. Shri Shadi Ram
3. Shri A Dayanand Chandila A
4. Shri Jile Singh Chauhan
5. Shri Bheeshm Sharma

Smt. Sheila Dikshit, Chief Minister replied to the debate.

The Amendment of Shri Tarvinder Singh Marwah was put to vote and passed by voice vote.

The Resolution of Shri Subhash Chopra was put to vote and passed by voice vote-

“This House resolves that an immediate plan be prepared and implemented in a time bound manner for cleaning all small and big drains including river Yamuna pollution free.”

2. Shri Ramvir Singh Bidhuri moved the following resolution: **“This House resolves that M.C.D be dissolved and divided into five parts so that more effective and time bound services of M.C.D could be made available to the citizen of Delhi.”**

Shri Ramvir Singh Bidhuri initiated the debate-

The following Members participated in the debate:-

1. Shri Mukesh Sharma (Also moved his Amendment)
2. Shri Ram Babu Sharma
3. Dr. Kiran Walia
4. Shri Tarvinder Singh Marwah (Also moved his Amendment)
5. Shri A Dayanand Chandila A
6. Shri Shoib Iqbal

Dr. A.K. Walia, Minister of Urban Development replied to the debate and requested Shri Ramvir Singh Bidhuri to withdraw his resolution which he declined.

The Resolution of Shri Ramvir Singh Bidhuri was put to vote and negated by voice vote.

- 6 **5.34 PM** The Hon'ble Speaker thanked all the members of the House and also officers/officials of the Assembly Secretariat, officers of the Delhi Government and other agencies like PWD(Civil/Electrical/Horticulture), Delhi Police, CISF, Delhi Fire Service, Security including special branch and Print and Electronic Media for their co-operation.
- 7 **5.35 PM** **House was adjourned *sine-die*.**
National Anthem- Jan-Gan-Man

**Delhi
10th
November,
2006**

**Siddharath Rao
Secretary**